

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 615
99/241- 242/ND/2023

IN THE MATTER OF:

Ms. Puja Khaneja and Ors.

...APPLICANT

Vs.

**M/s. Om Innovation Call Services
Pvt. Ltd. and Ors.**

...RESPONDENT

Section

U/s 241-242

**Order delivered on 06.06.2023
(Virtual Hearing)**

Coram:

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Petitioner/Applicant

**:Mr. Krishnendu Datta, Sr. Adv.
Mr. Saytajit Sarna, Ms. Reea
Mehta, Mr. Mohit Negi, Adv.**

For the Respondent

**:Ms. Aakriti Dawar for R-2. Mr.
Shresth Choudhary, Adv. for R-3.**

ORDER

List the matter on **14.07.2023**.

Interim order shall continue till the next date of hearing.

**Sd/-
(Rahul Bhatnagar)
Member (T)**

**Sd/-
(Bachu Venkat Balaram Das)
Member (J)**